

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-21/2008(Pt.)/11922/A.**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Lobsang Tenzin,  
Registrar,  
Gauhati High Court,  
Itanagar Permanent Bench

Dated Guwahati, \_\_\_\_ December, 2023

Sub:- **Casual Leave.**

Ref:- Your letter dated 04.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **five days casual leave from 18.12.2023 to 22.12.2023, alongwith station leave permission.** Further, the Joint Registrar, Itanagar Permanent Bench shall look after the works of the Registrar in addition to his normal duties during your absence.

Yours faithfully,

*Sdf*  
**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC. VII-21/2008(Pt.)/11923-11924/A, dated 07.12.2023**

Copy to:

1. The Joint Registrar, Gauhati High Court, Itanagar Permanent Bench.
- ✓ 2. The Project Manager, Gauhati High Court.

*Sdf*  
**JT. REGISTRAR (VIGILANCE)**  
*ER*